



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,16th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1-6, 28 & 29 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
28	WA/289/2022 CAVT. NO.09182/022, FIXED, CAVT./918/2022	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH			
29	WA/291/2022 CAVT. NO. 09182/022,	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH			
	I.A.(Civil)/2764/2022 in WA/291/2022	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
30	CrI.A./51/2018 <u>5 Y 10 M 24 D :</u>	RAJU KUMAR DEKA@ RAJU KUMAR BORA Versus STATEOF ASSAM	MS A GOSWAMI MR. S C KEYAL MS P BARUAH MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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17)	MR B K SINGH	14-08-2023	To	16-08-2023
18)	MS. A VERMA	14-08-2023	To	19-08-2023
19)	MR. S K GOSWAMI	16-08-2023	To	19-08-2023
20)	MR R CHAKRAVORTY	16-08-2023	To	17-08-2023
21)	MR R SENSUA	16-08-2023	To	17-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-
II & III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
53 WP(C)/3818/2023 B/O	SATYA RAM HUZURI Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
<u>MOTION</u>			
54 WP(C)/4695/2023 B/O	BRAJENDRA NATH DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED	GA, ASSAM SC, BTC
<u>ADMISSION</u>			
55 WP(C)/4379/2022 FIXED	SUBHAS BHATTACHARJEE Versus THE STATE OF ASSAM AND 8 ORS.	MR B M DEKA MS P THAPA MS D MAHANTA	SC, SEC. EDU. GA, ASSAM MR. K K DEY SC, AG MR V K BAROOAH SC, FINANCE
56 WP(C)/8397/2022 FIXED	SANJIDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU. SC, FINANCE
57 WP(C)/3260/2023 FIXED	SHILA RANI DEB Versus THE UNION OF INDIA AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR. P K ROY (R-6, 7) MR. N BARUA (r-10) MR. S K CHAKRABORTY (R-6, 7) MRS. A CHAKRABORTY (R-6, 7) MS. M DUTTA (R-6, 7) MR U SARMA (r-10) DY.S.G.I. SC, PF
<u>ORDERS</u>			
58 WP(C)/3698/2023 FIXED	RANJIT KR KAKOTY Versus THE UNION OF INDIA AND 5 ORS	MR. B PURKAYASTHA MR. B ZAMAN	DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	Crl.A./94/2023 <u>1 Y 6 M 1 D</u> :WITH LCR 4 FILES, FIXED WITH I.A.(Crl.)/215/2023 in Crl.A./94/2023	SHYAMAL BASUMATARY Versus THE STATE OF ASSAM AND ANR .	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
		SHYAMAL BASUMATARY Versus THE STATE OF ASSAM AND ANR .	MR. J C GOGOI MR. N GOGOI MR B ISLAM	MR S C DAS(R-2) P BURAGOHAIN (R-2) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6183/2022 PART-HEARD, FIXED	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY (r-1) ASSTT.S.G.I. SC, I O C
2	WITH WP(C)/6192/2022 CAVT. NO. 09652/022,	KABITA DAS Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY MR. S S ROY ASSTT.S.G.I. FOR CAVEATOR SC, I O C
ORDERS				
3	Review.Pet./100/2023 CAVT. NO.04862/023, WITH WP(C)/1480/2023 (D/O), CAVT./486/2023	M/S DEMOW MEEN SAMABAI SAMITTEE Versus GHOKA ARU SINGARAJAN MEEN SAMABAI SAMITI AND 3 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA FOR CAVEATOR
4	I.A.(Civil)/2096/2023 CAVT. NO.05252/023, CAVT./525/2023 in Review.Pet./7882/2023	DEVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS,	MRS. U BARUAH MR S KHOUND	GA, ASSAM MR. M DUTTA FOR CAVEATOR SC, FOREST SC, REVENUE
	WITH Review.Pet./7882/2023 (Filing Number)	DAVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS, H	MR S KHOUND	
	WITH I.A.(Civil)/8892/2023 (Filing Number)	DAVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS, H	MR S KHOUND	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
43	WP(C)/4509/2023 FIXED	HASHEM ALI @ MD HASEM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. P RAHMAN MR Z RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
44	WP(C)/6767/2022 B/O, WITH LCR	SUJIT DAS Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
53	WP(C)/4382/2023 B/O	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
54	I.A.(Civil)/1488/2023 FIXED in WP(C)/5902/2022 WITH WP(C)/5902/2022	MS. MEENAKSHI GOHAIN, Versus RANJAN BORDOLOI AND 10 ORS. RANJAN BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SMITH MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. M K CHOUDHURY SC, FOREST MR M TALUKDAR (R-7) MR. K R PATGIRI (R-7) MD S HOQUE (R-5) MR. M SMITH (R-8) MR. N BORPATRAGOHAIN (R-8) MR. J BARMAN (R-7) MR. F A FAROOQUE (R-5) SC, FOREST SC, PCB
55	WITH WP(C)/5061/2021	RABIUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS.	MD S HOQUE MR. M DEKA MR S JAFRI	MR M H AHMED (R8) GA, ASSAM MR. S BARUAH MR. D CHOUDHURY (r-6,7) SC, P C B A SC, FOREST
56	WITH WP(C)/8263/2022	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	GA, ASSAM MR T CHAKRABORTY (R-4 & 5) MR. D CHOUDHURY (R-4 & 5) SC, PCB
57	I.A.(Civil)/2344/2023 B/O in WP(C)/3558/2023 WITH WP(C)/3558/2023	AMIYA BHUSHAN BARUAH Versus SABITA SAUD AND 3 ORS SABITA SAUD Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR F A LASKAR MR F A LASKAR MR. D H MOZUMDER	SC, PWD ROAD MR. A R BHUYAN MR R DHAR SC, PWD ROAD

WITH
I.A.(Civil)/1871/2023
in WP(C)/3558/2023

SABITA SAUD,
Versus
THE STATE OF ASSAM,

MR A R BHUYAN
MR F A LASKAR

SC, PWD ROAD

ADMISSION

- 58 WP(C)/170/2020
FIXED PRANAB MAZUMDAR
Versus
THE UNION OF INDIA AND 3 ORS. MS. S BORA
MS. N CHAKRABORTY MS. B SARMA
ASSTT.S.G.I.
- 59 WP(C)/1964/2022
FIXED SATYABAN TALUKDAR
Versus
THE STATE OF ASSAM AND 2 ORS MR P KATAKI
MRS R BEGUM GA, ASSAM
MS. M DEVI SC, REVENUE AND
DISASTER MANAGEMENT
DEPT
SC, FINANCE
- 60 WP(C)/4277/2023
(CONNECTED WITH ITEM NO.33
IN THE DAILY LIST) SAIFUL ISLAM
Versus
THE STATE OF ASSAM AND 6 ORS MR M J QUADIR
MR S HUSSAIN SC, P AND R.D.
MR S S ISLAM GA, ASSAM
MS S AHMED

BAIL HEARING (BA)

- 61 Bail Appln./2622/2023
WITH BA/3409/2022(D/O). WITH
SCANNED COPY OF CR. FIXED SURAJ SEN @ CHOTU
Versus
THE STATE OF ASSAM MR. A K SHARMA
MR R KASHYAP F K R AHMED
MR. A AHAD PP, ASSAM
- 62 Bail Appln./2777/2023
WITH BA/1557/23 (D/O). WITH
BA/2401/2022 (D/O). WITH
SCANNED COPY OF CD. FIXED SHAFIKUL ISLAM AND ANR.
Versus
THE STATE OF ASSAM MR. N J DUTTA
MR. A A MONDAL PP, ASSAM
MR A ALAM

ORDERS

- 63 Cont.Cas(C)/785/2022
FIXED BHOLADHAR DAS
Versus
PABITRA RAM KHOUND AND 2 ORS MS B DEVI
- 64 Review.Pet./99/2023
WP(C)1749/2022(D/O), FIXED GABINDA DEB
Versus
BIJOY KRISHNA DAM AND 5 ORS. MR H R A CHOUDHURY
MR F U BARBHUIYA
MR. M A CHOUDHURY
MR. M ALAM
- 65 WP(C)/3672/2023
FIXED RAHUL AMEEN @ GOLAM ROHUL AMEEN
MOTTAQUEE PETITIONER IN PERSON SC, NHM
Versus SC, HEALTH
THE STATE OF ASSAM AND 2 ORS

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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday, 16th August 2023]**[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE AJIT BORTHAKUR****COURT NO: 9****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
47 Bail Appln./2435/2023 B/O	KADAR ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA	PP, ASSAM
<u>MOTION (BA)</u>			
48 Bail Appln./2649/2023 FIXED.	JAY KUMAR CHAUHAN @ JOYKUMAR CHOUHAN AND ANR Versus UNION OF INDIA	MR. N J DUTTA MR R S CHAUHAN	SC, NCB
49 Bail Appln./2867/2023 B/O	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN D HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
50 Bail Appln./2627/2023 FIXED.	MAJNUR ALI Versus STATE OF ASSAM	MR. K K DEKA MR. D J SARMA T A LASKAR	PP, ASSAM
WITH			
51 Bail Appln./2488/2023	SIRAJ ALI AND ANR Versus THE STATE OF ASSAM	MR. K K DEKA MR. D J SARMA	PP, ASSAM
<u>BAIL HEARING</u>			
52 AB/2702/2023 WITH OFFICE NOTE, FIXED	MD. MOSTAFIZUR ROHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
51 CRP/116/2023 FIXED	DIPTI REKHA SARMA Versus SUPRABHA BORDOLOI	MR P UPADHYAY MR K L GUPTA MR KRISHNANGSHU B	MR. R BARUAH MR. A IKBAL MR. P K BORDOLOI MS. M NATH FOR CAVEATOR
<u>ADMISSION</u>			
52 WP(C)/308/2022 FIXED	SURESH RAJBHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D K KOTOKY MR. P S BHATTACHARYYA MS J K JAISWARA	GA, ASSAM SC, GHC SC, FINANCE
53 CRP/88/2023 FIXED	PULIN DAS @ ADI DAS AND 3 ORS. Versus PRAKASH DAS AND ANR.	MR. U K DEKA MR R SENSUA	MR B D DAS (r-1,2) MR H K SARMA (r-1,2) MRS R DEKA (r-1,2) MR. H R DAS (r-1,2)
<u>ORDERS</u>			
54 MACApp./952/2018 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD Versus SMT PURNIMA GHOSH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS S RAHANA (R4) MR. A M AHMED (R4) MR. K SARMA MR. DITUL DAS MS. I DAS MR. B J TALUKDAR P. GHOSH (R4)
WITH I.A.(Civil)/3945/2018 in MACApp./952/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMT PURNIMA GHOSH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
55 I.A.(Civil)/3091/2022 MAC.APP. 46/2023(D/O), B/O in MACApp./12097/2022	SUREN BHUYAN Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS .	B R DAS MS M BHARATI	MR. M DUTTA (R-1) MR S CHOUDHURY (r-3) MR. R GOSWAMI (r-2) MS S DEV (R-1) MS. M SAIKIA (r-2) MS. P BORTHAKUR (r-2) MR J MAHANTA (R-1)
WITH MACApp./12097/2022 (Filing Number)	SUREN BHUYAN Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS . E	B R DAS	

56	I.A.(Civil)/2360/2023 WITH LCR, B/O in MACApp./828/2022 WITH MACApp./828/2022	SURESH PROJA AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS UNITED INDIA INSURANCE CO. LTD. Versus SURESH PROJA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MR. A J SAIKIA MR. B KAKATI	MR. A J SAIKIA MR. A K GUPTA (R-1,2) MR. R S MISHRA (R-1,2)
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HEARING

57	Intest.Cas./4/2016 WITH LCR, FIXED	SMTI RUPJYOTI DUTTA BARUAH Versus AMTI RITA DAS @ RITA DUTTAand ANR	MR.J BORAH MR.S BARMAN MS.A SARMA	MR. M U MAHMUD MR. M DUTTA (R2) MR. A BHATTACHARYYA (R2) MR. M ALI MS K GOGOI MS. C KALITA MR S ISLAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
51	WP(C)/4411/2023 FIXED	AMAL BHOWMIK Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM SC, EXCISE DEPTT.
52	WP(C)/4583/2023 CAVT. NO.06862/023, FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	SC, P AND R.D. MR. D A KAIYUM MD. A H LASKAR FOR CAVEATOR
53	WP(C)/4633/2023 WITH OFFICE NOTE , FIXED	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND ANR	MS K LOYA MS. S NEWAR MS M HAZARIKA	GA, ASSAM
54	WP(C)/4674/2023 B/O	XTRA FREIGHT FORWARDER Versus THE UNION OF INDIA AND 4 ORS.	MR P BHARDWAJ MS. B DEVI	DY.S.G.I.
55	WP(C)/4692/2023 B/O	NORTH EAST BHARAT PETROLEUM PACKED LIQUIFIED PETROLEUM GAS TRANSPORTERS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	DY.S.G.I.
56	WP(C)/4693/2023 B/O	XTRA FREIGHT FORWARDER Versus THE UNION OF INDIA AND 6 ORS.	MR P BHARDWAJ	DY.S.G.I.
<u>ORDER (STAY VACATING)</u>				
57	I.A.(Civil)/758/2023 B/O in WP(C)/2566/2020 WITH WP(C)/2566/2020	THE STATE OF ASSAM AND 2 ORS Versus M/S. DONYI POLO ENTERPRISE AND 12 ORS. M/S. DONYI POLO ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR. R DHAR MR. P D NAIR MR G ALAM MR H ROHMAN	MR. P D NAIR MR G ALAM GA, ASSAM
<u>ORDERS</u>				
58	WP(C)/1506/2023 B/O	HEMEN TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K D CHETRI	SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT GA, ASSAM MR. A ROSHID (R-9) MS. M R DEVI (R-9) MS. T BEGUM (R-9) SC, BTC

STAY MATTERS

59 WP(C)/7328/2022
FIXED

RAMAKANT SHARMA @ SONU SHARMA
Versus
GUWAHATI MUNICIPAL CORPORATION
AND 5 ORS.

MR. DITUL DAS
MR. R RAHMAN

MR. S DUTTA (r-6)
S HAQUE (r-6)
MR. H DAS (r-6)
SC, GMC

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
51	WP(C)/4387/2023 CAVT. NO.05812023,117800005632/023, FIXED	RAHOM ALI AHMED Versus THE GOVERNMENT OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. A ALI MR. Y ALI	SC, SEC. EDU. MR. D A KAIYUM (FOR CAVEATOR) MR Z HUSSAIN (FOR CAVEATOR) MR B KAUSHIK (FOR CAVEATOR) MR. S HAZARIKA (FOR CAVEATOR) MR. RASHIDUL ISLAM (FOR CAVEATOR) MS A M DCOSTA (FOR CAVEATOR) MRS B B AHMED (FOR CAVEATOR)
52	WP(C)/4564/2023 CAVT. NO.07212/023, FIXED	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) SC, FINANCE
53	WP(C)/4580/2023 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, SEC. EDU.
54	WP(C)/4636/2023 FIXED	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
<u>ORDER (STAY VACATING)</u>				
55	I.A.(Civil)/1988/2023 B/O in WP(C)/1635/2023	DR. PRIYANKA CHOWDHURY AND 2 ORS Versus DR. ARCHITA BHATTACHARYYA AND 16 ORS	MR. B D GOSWAMI MR. D GOGOI MR P H KONWAR	SC, HIGHER EDU MR. M DUTTA SC, U G C
	WITH WP(C)/1635/2023 WITH OFFICE NOTE	DR. ARCHITA BHATTACHARYYA AND ANR Versus THE UNION OF INDIA AND 13 ORS	MR. M DUTTA MR. A LAHKAR	SC, HIGHER EDU DY.S.G.I. SC, U G C

56	WITH WP(C)/7912/2022	DR. RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU SC, U G C
ADMISSION				
57	WP(C)/8194/2022 FIXED	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
ORDERS				
58	WP(C)/1434/2023 B/O	NURAL AMIN ANSARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	SC, SEC. EDU. MR. J LASKAR (R-5) SC, NIOS MR. M LASKAR (R-5)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
63	Crl.Rev.P./317/2023 B/O	AJOY SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
BAIL HEARING (BA)				
64	Bail Appln./2575/2023 FIXED.	MANJUR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
BAIL HEARING				
65	AB/2532/2023 WITH OFFICE NOTE, FIXED	ALI AKBAR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
66	AB/2560/2023 FIXED.	ABDUR RAHMAN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
WITH				
67	Bail Appln./2629/2023	RUBUL AHMED @ RUBUL SARKAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
HEARING				
68	Crl.Pet./198/2022 WITH SCANNED COPY OF LCR (TWO FILES). FIXED.	PINAK PANI ROY Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	MR. D K KOTHARI MR. B DEKA MS P BARUAH PP, ASSAM

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16)	MR. M SARANIA	16-08-2023	To	17-08-2023
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19)	MR. S K GOSWAMI	16-08-2023	To	19-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,16th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
56 WP(C)/4437/2023 FIXED	VIVIK CYLINDERS PRIVATE LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, P W D
57 WP(C)/4624/2023 B/O	ABINASH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR G ALAM MR S R A NASER MR. M R SODIAL MR S AHMED	SC, P AND R.D. GA, ASSAM
58 WP(C)/4691/2023 B/O	MAZIBUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
<u>ADMISSION</u>			
59 WP(C)/470/2019 FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3
60 WP(C)/2843/2021 FIXED, WITH WP(C)/2841/2021(D/O)	M/S BARAK ALLOY Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
<u>ORDERS</u>			
61 Cont.Cas(C)/360/2018 FIXED	SMTI. BIJUMONI BHUYAN Versus SRI ASHUTOSH AGNIHOTRI AND 2 ORS.	MR P C R MEDHI	MR. T C CHUTIA (R3) MS. A VERMA (R1) MR. S BORTHAKUR (R2) MR. J ROY (R2) MS. S KAKATI (R2) MR D K ROY (R3) MR. C CHAKRAVARTY (R2) MS. I KAKATI (R3) MS U DAS (R1) MR. G TAYE (R1)

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (AB)</u>			
50 AB/2817/2023 FIXED.	RANJAN BORO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS G.M. PRADHAN	PP, ASSAM
<u>MOTION</u>			
51 CrI.Pet./838/2023 FIXED.	MIHIR SINGHA ROY Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
52 CrI.Pet./846/2023 B/O	JUGODIPON SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
<u>ADMISSION</u>			
53 CrI.Pet./493/2023 WITH LCR 1 FILE, FIXED	UNION OF INDIA Versus PRITAM SINGH	MR. S C KEYAL	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY
54 I.A.(CrI.)/568/2023 WITH LCR 3 FILES, FIXED in CrI.Rev.P./63/2023 WITH CrI.Rev.P./63/2023	KHADIZA KHATUN, Versus SAIDUL ISLAM, SAIDUL ISLAM Versus KHADIZA KHATUN	MR. M K HUSSAIN MR. I A HAZARIKA MR. H ALI	MR. I A HAZARIKA MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR A AHMED MR. M ALOM
<u>ORDERS</u>			
55 I.A.(CrI.)/381/2022 WITH LCR (FIVE FILES). FIXED. in CrI.A./159/2022 WITH CrI.A./159/2022	JITUMONI MAHANTA Versus THE STATE OF ASSAM JITUMONI MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM PP, ASSAM
56 I.A.(CrI.)/641/2023 WITH LCR (8 FILES). FIXED. in CrI.A./264/2022	SOMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	PP, ASSAM

WITH

Crl.A./264/2022

SOMED ALI

Versus

THE STATE OF ASSAM AND ANR.

MR. M A SHEIKH

MR M H CHOUDHURY

K U AHMED

MS F INTAZ

PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
62 WP(C)/3559/2018 FIXED	RUPALI HAZARIKA Versus THE OIL INDIA LTD. AND 3 ORS.	MR. A K MAHESWARI	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MR. S CHOWDHURY SC, O I L MR. A JAHID
HEARING			
63 WP(C)/3651/2019 FIXED	SAMOON ISAI Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR C BARUAH MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. M HUSSAIN MR. K KALITA SC, OIL

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